

CENTRAL ELECTRICITY REGULATORY COMMISSION
6th, 7th & 8th Floors, Tower B, World Trade Centre,
Nauroji Nagar, New Delhi-110029

No. L-1/261/2021/CERC

Dated: 30th August 2024

PUBLIC NOTICE

Subject: Extension of date for seeking comments/suggestions on Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (Third Amendment) Regulations, 2024.

The comments/suggestions/objections were solicited from the stakeholders on Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) (Third Amendment) Regulations, 2024 by 2nd September 2024 vide notice dated 31st July 2024.

2. At the request of the stakeholders, the last date for submission of comments/suggestions/ objections has been extended till 17th September 2024. The comments/ suggestions/ objections may be sent to the undersigned on or before 17th September 2024 at the email addresses secy@cercind.gov.in and shilpa@cercind.gov.in. For registered users, the comments/ suggestions/ objections shall also be uploaded through the SAUDAMINI Portal by clicking the e-Regulation link on the e-filing Home Page. For any query on uploading on the SAUDAMINI Portal, e-Court Helpdesk at 011-20904365 Extension 260 or 7042604928 may be contacted.

3. The comments/ suggestions/ objections received after the stipulated date in the Commission's office may not be considered while finalizing these regulations.

Sd/-
(Harpreet Singh Pruthi)
Secretary